

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 87 /1993 (in OA No. 84/89)

C.G.H.S. Pharmacists Wel. Committee Versus UDJ & Ors.

Date of Order	Orders
---------------	--------

This is an M.P. filed by petitioners through their counsel (in OA No. 84/89) which is in due course. This M.P. filed for early hearing of the OA. On scrutiny it has been found in order.

S.O.(T)/DR.
2/2/93

2/2

5/2/93

None present for the petitioners

Register & Put up in Court for admission on 17-2-93 w/o OA.

REGISTRAR
C.A.T., JAIPUR

17.2.93

Mr. Virendra Lodha - Counsel for petitioners
Mr. U. D. Sharma - Counsel for respondents

O.A No. 84/89 may be listed for hearing on 15.7.93. MP stands disposed of.

17/2/93
B.B. Mahajan

(B. B. Mahajan)
Member (adm.)

(D. L. Mehta)
Vice-Chairman

Copy sent to the app. Counsel on vide 2/25

Date 29-3-93

5/3/93